

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-535

CP No- 67/241/242/ND/2021

IN THE MATTER OF:

Kamlesh Sharma

V/s.

DRG Wellness Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 14.07.2021

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)**


PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 17.08.2021.


(Anil Kumar)
Fed (Court Officer, C-V)